

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI


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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29.08.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1118/IB/2018
NAME OF THE PETITIONER(S) : UNIQUE ROOF PVT LTD
NAME OF THE RESPONDENTS : SCM GARMENTS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	


1) R. RAGHAVENDRAN at for oc 

ORDER

Counsel for the Operational Creditor is present. No representation on behalf of the Corporate Debtor. Counsel for the Operational Creditor prayed for time for filing Memo of Compromise. At request, the matter stands adjourned. Put up on **04.10.2019** at **10.30 A.M.**


(ANIL KUMAR B)
MEMBER (TECHNICAL)

MS


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)